

T
ITEM NO.35

COURT NO.8

SECTION IVA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3117/2003

(From the judgement and order dated 05/08/2002 in LPA No. 12/1991 of
HIGH

COURT OF M.P AT GWALIOR)

AHUDHYA RAM & ANR.

Petitioner(s)

VERSUS

TURSANPAL SINGH & ORS.

Respondent(s)

Date: 29/10/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner(s)

Mr. Shrish Kumar Misra,Adv.

For Respondent(s)

Mr.Naveen Sharma, Adv.

for R-1

Mr. B.S. Banthia,Adv.

UPON hearing counsel the Court made the following

O R D E R

Put up after two weeks as prayed for.

(Sheetal Dhingra)

Court Master

(Asha Joshi)

Court Master